Name of the corporate debtor: Basukinath Food Processors Limited
Date of commencement of CIRP: 11th January, 2022
List of creditors as on: 18.02.2022

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of continge	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarante	Whether related party?	% of voting share in CoC, if applicable				
1	EMPLOYEE STATE INSURANCE CORPORATION	MINISTRY OF LABOUR AND EMPLOYMENT, GOVERNMENT OF INDIA	28-01-2022	21,32,507.00		Statutory Dues	NA	NA	No	NA	NA	NA	-	21,32,507.00
2	THE COMMISSIONER OF COMMERCIAL TAXES	OFFICE OF JOINT COMMISSIONER, COMMERCIAL TAXES	24-01-2022	5,089.00		Statutory Dues	NA	NA	No	NA	NA	NA	-	5,089.00
				21,37,596.00	-								-	